

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Rajinder Kumar Khatik EC: 10444	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Personal Office of Ld. Principal District & Sessions Judge (HQs) Distt: Central THC
2.	Rohit Sharma EC: 11043	Desg: Peon Role: Peon Posting: Personal Office of Ld. Principal District & Sessions Judge (HQs) Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC
3.	Amit Pradhan EC: 31680929 /11028	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anju Bajaj Chandna, Ld. Principal Judge, Family Courts, Central, THC (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge-cum- Special Judge, (PC Act) (CBI), RACC, New Delhi
4.	Hira Lal Galami EC : 90402/36000738	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anju Bajaj Chandna, Ld. Principal Judge, Family Courts, Central, THC (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge-cum- Special Judge, (PC Act) (CBI), RACC, New Delhi



5.	Dharamvir EC: 10969	Desg: Peon Role: Orderly Posting: In the Court of Sh. Jagminder Singh, Ld. ASJ-03 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Divyashree Raina, Ld. MM (Mahila Court)-02 Distt: Central THC
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1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Transfer order No.50214-424/Admn.III/F.1(3)/Central/P&T/2023 dated 06.07.2023 qua Sh. Ajeet Singh, orderly mentioned at S.No.33 stands cancelled.
3. Admin. Branch, South-West, Dwarka is requested to depute an orderly in the Court of Sh. Jagminder Singh, Ld. ASJ-03, South-West, Dwarka at the earliest.

N 12/7/23

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

12 JUL 2023

No. 52605-655 ADMIN-III/F.1(3)/Central/P&T/2023 Dated, Delhi the.....

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Principal Judge, Family Court (HQs), Dwarka.
3. The Ld. Officers/Officer-In-Charges concerned Delhi/New Delhi.
4. The DDOs concerned Delhi/New Delhi for further necessary action, as per rules.
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officials concerned for immediate compliance.
8. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
9. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

S 12/07/23

Administrative Officer (Judl), Admn. Branch-III
Central, THC